

SPECIAL BENCH

ITEM NO.110

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

APPEAL No. 11/ALD/2022

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PR. COMMISSIONER OF INCOME TAX V/S M/S FADEL MARKETING SERVICES PVT. LTD. AND ANR.
UNDER SECTION	252(3) R/W 252(1) OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Gaurav Mahajan, Proxy for
Sh. Krishna Agarwal. Sr. S.C.

: For the Appellant

Sh. Shivendra Bahadur, CGSC.

: For the RoC

Respondent Company

: Ex-parte v.o.d. 06.02.2024

ORDER

- 1.** Ld. Proxy Counsel, Sh. Gaurav Mahajan appears on behalf of Sh. Krishna Agarwal, Ld. Sr. Standing Counsel representing the Appellant/ Income Tax Department and requested for a short adjournment as the learned arguing counsel is busy in Hon'ble High Court.
- 2.** This being a Special Bench and at the request of the learned proxy counsel present on behalf of the Appellant, the matter is adjourned for further hearing on 8th August, 2024 before the Regular Bench.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*